

ITEM NO.8

COURT NO.10

SECTION XI

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No(s). 11266/2021

(Arising out of impugned final judgment and order dated 02-06-2021 in SA No. 552/2017 passed by the High Court Of Judicature At Allahabad, Lucknow Bench)

HARI SHANKAR NATH TIWARI & ORS.

PETITIONER(S)

VERSUS

STATE OF U.P. & ORS.

RESPONDENT(S)

(FOR ADMISSION and I.R. and IA No.86706/2021-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.86707/2021-EXEMPTION FROM FILING O.T. and IA No.86708/2021-PERMISSION TO FILE LENGTHY LIST OF DATES , IA No. 116419/2021 - EXEMPTION FROM FILING O.T., IA No. 116418/2021 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES, IA No. 86708/2021 - PERMISSION TO FILE LENGTHY LIST OF DATES)

WITH

SLP(C) No. 20938-20941/2021 (XI)

(IA No. 84928/2021 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT, IA No. 84931/2021 - EXEMPTION FROM FILING O.T., IA No. 116428/2021 - EXEMPTION FROM FILING O.T., IA No. 116427/2021 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES, IA No. 84932/2021 - PERMISSION TO FILE LENGTHY LIST OF DATES)

SLP(C) No. 11261-11262/2021 (XI)

(IA No. 86633/2021 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT, IA No. 86634/2021 - EXEMPTION FROM FILING O.T., IA No. 117582/2021 - EXEMPTION FROM FILING O.T., IA No. 117581/2021 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES, IA No. 86635/2021 - PERMISSION TO FILE LENGTHY LIST OF DATES)

SLP(C) No. 11277-11280/2021 (XI)

(IA No. 86792/2021 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT, IA No. 86793/2021 - EXEMPTION FROM FILING O.T., IA No. 117526/2021 - EXEMPTION FROM FILING O.T., IA No. 87402/2021 - EXEMPTION FROM FILING O.T., IA No. 117523/2021 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES, IA No. 87401/2021 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES, IA No. 86795/2021 - PERMISSION TO FILE LENGTHY LIST OF DATES)

Date : 23-03-2022 These matters were called on for hearing today.

CORAM :

**HON'BLE MR. JUSTICE K.M. JOSEPH
HON'BLE MR. JUSTICE HRISHIKESH ROY**

For Petitioner(s)

Mr. Rahul Pratap, AOR

**Mr. Samarth Mohanty, Adv.
Mr. Rajat Singh, AOR**

For Respondent(S)

**Mr. V.K. Shukla, Sr. Adv.
Mr. Rajeev Kumar Dubey, Adv.
Mr. Arun Kumar Singh, Adv.
Mr. Ashiwan Mishra, Adv.
Mr. Kamendra Mishra, AOR**

**Mr. Amit Bose, Sr. Adv.
Mr. M. A. Chinnasamy, AOR
Ms. C. Rubavathi, Adv.
Mr. C. Ragvandran, Adv.
Mr. M. Veeraragavan, Adv.
Mr. V. Senthil Kumar, Adv.
Mr. Hitesh Kumar Sharma, Adv.
Mr. S.K. Rajora, Adv.
Mr. Akhileshwar Jha, Adv.**

**UPON hearing the counsel the Court made the following
O R D E R**

In view of the letter circulated by the learned Counsel for the petitioners seeking adjournment to file rejoinder affidavit, list on **12th April, 2022**.

**(POOJA SHARMA)
COURT MASTER (SH)**

**(RENU KAPOOR)
BRANCH OFFICER**